

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI



(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.11.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

R. CHANDRA MOHAN	Counsel for Petitioner	
R. Subramanian Member Bench	Counsel for Respondent	

ORDER

The counsel for the Petitioner as well as counsel for the Respondent have filed a copy of Valuation Report of the land and building of the Corporate Debtor before this Bench and the same is taken on record.

At request of the parties, list this matter on 06.12.2019 for filing final valuation report of the Valuer of the Corporate Debtor, on the next date of hearing.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)